

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/122/2017  
NAME OF THE PETITIONER : CHENNAI MALL PROPERTIES PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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V. VAS

REPRESENTATION BY WHOM

N. M.  
DOUGLAS

B. SRIDHAR

Dy Roc



**ORDER**

Counsel for petitioner present. Deputy Registrar of Companies present and stated they have filed a report. Dy. Registrar of Companies is directed to furnish a copy of the same to the petitioner. Time extended at request for hearing. Put up on 17.11.2017 at 10.30 A.M.

-59/-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc